

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1009
ANSWERED ON:05.08.2011
DEATH OF PREGNANT WOMEN
Mahajan Smt. Sumitra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of death of pregnant women due to negligence on the part of doctors/staff and shortage of resources in various hospitals in the country including Delhi during the last three years and the current year;
- (b) whether the Government has conducted any enquiry in this regard;
- (c) if so, the details thereof and the action taken against the erring doctors and staff; and
- (d) the steps taken/proposed to be taken by the Government to provide good maternity facility/services to women and provide for necessary resources in hospitals?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): No such information is maintained centrally as Health is a State subject. In so far as the Central Government hospitals located in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and its associated hospitals are concerned, no such case of death of pregnant women due to negligence on the part of doctor/staff and shortage of resources have been reported during the last three years.
- (b) & (c) Does not arise.
- (d) The Central Government under its flagship programme i.e. the National Rural Health Mission (NRHM), seeks to improve the availability of and access to quality health care including maternal health services throughout the country with an objective to reduce maternal mortality rate.